

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 1
IA-1573/ND/2021
(IB)-2721(ND)2019

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Three C Shelters Pvt. Ltd. ... Respondent

Order under Section 9 of IBC

Order delivered on 07.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the RP : Mr Sanjay Bhatt, Ms. Niharika Sharma, Advs.
For Orris Infrastructure : Mr. Vaibhav Gaggar, Ms. Sumedha Dang,
Mr. Akash Chatterjee, Mr. Rohan Khatana, Advs.

ORDER

IA-1573/ND/2021:

This is an application filed by the Resolution Professional seeking direction against the one of the Financial Creditor's Kotak Mahindra Bank Limited.

Notice to Kotak Mahindra Bank Limited. Copy of the application will be served to the Counsel for Orris Infrastructure.

List on **15.04.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)